

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 280 OF 2024

IN THE MATTER OF:

Ajay Arya & Ors.

Applicant

V/s

State of U.P. & Ors.

Respondent

MEMO OF PARTIES (As per order dated 13.01.2024)

Ajay Arya & Ors.

Applicant

Versus

1. State of Uttar Pradesh

Through Secretary Environment, Forests and Climate Change
Government of Uttar Pradesh,
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001

Email: pccf-up@nic.in

....(RESPONDENT NO

1)

2. Vice-Chairman, Ghaziabad Development Authority,

Old Bus Stand, Navyug Market, Naya Ganj,
Ghaziabad, Uttar Pradesh 201001

Email : helplinegda@gmail.com

....(RESPONDENT NO 2)

3. Uttar Pradesh Pollution Control Board

Through Member Secretary ,
TC-12V, Vibhuti Khand, Gomti Nagar
Lucknow, 226010

Email: ms@uppcb.in

....(RESPONDENT NO 3)

4. District Magistrate, Ghaziabad,

Office of the District Magistrate, Rajnagar,
Ghaziabad-201001

Email: dmgha@nic.in

....(RESPONDENT NO 4)

5. M/S Anant Advertising,

SE-003, Jaipuria Sunrise Plaza,
Indirapurma, Ghaziabad- 201014

....(RESPONDENT NO 5)

6. M/ M/S Balaji Fabrication,

SD-96, Jaipuria Sunrise Plaza,
Indirapurma, Ghaziabad- 201014

....(RESPONDENT NO 6)